COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 182 OF 2016

Dated: 1st March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> M/s Ramnik Power & Alloys Pvt. Ltd. Vs.				Appellant(s)
Madhya Pradesh State Electrici Commission & Anr.	ty Reg	ulatory		Respondent(s)
Counsel for the Appellant(s)	:	Ms. Suparna S	Srivasta	va
Counsel for the Respondent(s)	:	Mr. C.K. Rai fo	or R.1	
		Mr. Shankar		

Mr. Shankar Mr. Nayantara Pande for R.2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>19.03.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk